

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-106
IB-2826/ND/2019
New IA/1747/2024

IN THE MATTER OF:

Aekevi Industries Pvt. Ltd.

.....Applicant

Vs.

Unique Kitchen-Aids Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 18.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Partho Bhattachary

For the Respondent :

For the RP : Mr. Mukesh Kumar Grover, RP, Mr. Anand Kumar
Singh, Adv.

ORDER

New IA/1747/2024:-

Ld. Counsel on behalf of the Applicant is present virtually. However, we could not hear him because of some technical difficulty at their end. In view of this, list this application on **23.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)